

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 05-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	101597/2017	1.A.H.Wadia Trust 2.Jehangir Adi Wadia 3.Muncherji Nusserwanji Muncherji Cama Vs 1.Abdul Wahid Buddhamaster 2.Mohammed Sayeed Buddhamaster 3.Chandrashekhar M.G. Tiwari	Vigil Juris	RECORDING EVIDENCE
2	SUMMARY CIVIL SUIT 101090/2018	Mrs. Usha Shriram Wasan through its Power of Attorney Holder Ajay Wasan Vs Niraj Kakad Constructions	Krupa R. Parekh	EX-PARTE EVIDENCE
3	101343/2014 @ NOTICE OF MOTION/0100585/20 18	1.SMT.PUSHPA ARUNKUMAR MAKHARIA 2. VIKAS ARUNKUMAR MAKHARIA Vs 1.SMT.TRIVENIDEVI RADHAKRISHNA MAKHARIA FAMILY 2.HARSH RADHAKRISHNA MAKHARIA AND ANR	ANUP KHAITAN AND COMPANY Gandhi D-2, Saroj Benhamit ib IA Siddique	FRAMING ISSUES
4	105795/2006	SUKANYA MAHESHCHANDRA LAD AND ANR Vs SATISH V BHATT AND ORS	BHARAT JOSHI BHUSHAN V MAHADIK 1	FRAMING ISSUES
5	107506/2003	ABDUL RASOOL A NAVROZ Vs M S KISHORE INDUSTRIES	M M BAGADIA	SERVICE

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CIVIL CAUSE LIST DATED 06-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	103606/2009 @ NOTICE OF MOTION/0103889/20 15	VJAYKUMAR P JAIN AND 4 ORS Vs SHASHI TRADING CORPORATION AND 6 ORS	Ema Almeida SHRI R P OJHA 3,4,5	NM FOR HEARING
2	103993/2012 @ NOTICE OF MOTION/0104019/20 19 NOTICE OF MOTION/0100353/20 17	FIROZ M BANATWALA Vs SHAMSUD @ SAMEER ABBAS SHAH	R R THUMBRE SHRI ASHOK M SARAOGI	NM FOR HEARING
3	103222/2009 @ SUMMONS FOR JUDGT/0100013/201 7 Sub Matter: NOTICE OF MOTION/0100412/20 18	DEVANG I MEHTA Vs ASIAN TOOLS AND BEARINGS	KUMUD BHATIA JAYENDRA N AND ORS YAGNIK IN PERSON 2 TO 4 U OBJ	NM REPLYREJOINDER
4	104104/2012 @ CHAMBER SUMMONS/0101696/ 2019	RANNA B DOSHI Vs ROBERT JEROME STANNY GONSALVES AND 17 ORS	R N KACHARE PRAKASH G LAD	C/S HEARING
5	100327/2013	RAM KUBER a HAJARILAL NEEBAR VARMA Vs MANIKLAL S-O RAM KALAK VARMA	JA Khan A.P. MISHRA	REPLY

CITY CIVIL COURT MUMBAI				
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COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 07-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	100674/2020	Mujibuddin Khan Vs Raziuddin Mojobuddin Khan	Munir Merchant	WITHDRAWAL
2	104901/2012	MR. JIVAN B KHARAT Vs MR. POPAT S KHARAT AND	S.S. MULUK D. S. Sapkale	HEARING
3	101522/2009	PARVEEN BANU NAZIR PATEL Vs FATRU SAHEB PATEL	SUNIL SINGH	COMPLIANCE
4	101505/2015	Laxminarayan Rajdhar Mishra Vs O.P. Sharma	Vijay S. Gharat	COMPLIANCE
5	102660/2014	1.MS SHAMVIK CONTAINERS PVT LTD 2.VIKRAM MUNSHI Vs 1.SHRIMANT SANGRAMSINGH PRATAP SINGH GAEKWAD	ARORA AND COMPANY	FRAMING ISSUES

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COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 08-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	101480/2016	Smt. Bhagirathi Wd/o. Narayan Hari Dhanawade Vs Smt. Radhabai Wd/o. Kisan Jadhav	Vaibhav Mehta and Associates	RECORDING EVIDENCE
2	102898/2012 @ CHAMBER SUMMONS/0101750/2014	RUPAM CO-OP HSG SOCIETY AND 18 ORS Vs MANUBHAI P PATEL AND 9	BHAVIN BHATIA M S UDAIPURI AND CO , DEF 1 AND 2	CS FOR DISMISSAL
3	100258/2015	1.Ferai Deeput Jaiswar 2.Jay Prakash Ferai Jaiswar 3.Sitaradevi Jayprakash Jaiswar Vs 1.Jayram Ramkaran Jaiswar2.Hariram Ramkaran Jaiswar 3.Indraraj Ramkaran Jaiswar and ors	Jilajit S. Sharma	COMPLIANCE
4	101833/2013	JAITUNBI CHAND SHAIKH Vs YUNUS CHAND SHAIKH	B V REDDY	COMPLIANCE
5	103672/2010	AVINSH K DAMLE Vs SUNIL K DAMLE AND 2 ORS	SANJAY C. GIDH UDAYAN S JAIN 1	COMPLIANCE

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COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 09-10-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	106518/2003	1 A SMT DEEPALI DILIP PANDIT AND ORS Vs ARVIND E PANDIT AND ORS	RAJESH D KHATANHAR SANGITA GUDHKA 2	ARGUMENTS
2	104772/2009	SHEELABEN J PATEL Vs AMRITLAL N YADAV	L K TRIPATHI V T LULIA VIDE CAVEAT NO 1488 09	WRITTEN STATEMENT
3	107615/2002 @ CHAMBER SUMMONS/0100243/ 2013 Sub Matter: CHAMBER SUMMONS/0101868/ 2017	MRS SADHANA D ARAKH Vs CHOLAMANDALAM INVESTMENTS AND FINANCE CO LTD	IN-PERSON MANNADIAR AND CO	C/S HEARING
4	101055/2011	KRISHNADEVI A. TIWARI Vs RADHA SADANANDAN AND ORS.	ASUTOSH SHUKLA	FOR TAKING STEPS
5	105240/2007	vinod gokarna and 17 ors Vs the state of maharashtra and 25 ors	D G RANGRAS 14 AND 25	FOR TAKING STEPS